NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

C.P. No. 219/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.11.2017

Name of the Company:

Prateek Goyal HUF.

V/s.

STL Exports Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

ORDER

Learned Advocate Mr. Prashant Sharma i/b Learned Advocate Mr. Aditya Mewara present for Petitioner. None present for Respondent.

At request of learned Counsel for petitioner.

List the matter on 15.11.2017.

BİKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 09th day of November, 2017.